

**OFFICE MEMORANDUM**

**Sub: Extension of six months in effective dates for ALMM LIST-I (solar PV modules) and ALMM LIST-II (solar PV cells)**

1. With the objective of ensuring reliability of Solar PV manufacturers by ensuring that solar PV cells and modules are indeed made in units in which production has been claimed, and to protect the consumer interests and ensure larger energy security of the country, Ministry of New & Renewable Energy (MNRE), on 02.01.2019, had issued “*Approved Models and Manufacturers of Solar Photovoltaic Modules (Requirements for Compulsory Registration) Order, 2019*”. (hereinafter also referred as ‘ALMM Order’)

2. The ALMM Order provides for enlistment of eligible models and manufacturers of solar PV cells and modules complying with the BIS Standards and publish the same in a list called the “**Approved List of Models and Manufacturers**” (ALMM). The order further mentions that ALMM shall consist of LIST-I, specifying models and manufacturers of Solar PV Modules and LIST-II, specifying models and manufacturers of Solar PV Cells and that the effective dates for operationalizing of these Lists would be as follows:

<b>LIST DETAILS</b>	<b>EFFECTIVE DATE FOR IMPLEMENTATION</b>
LIST-I, Solar PV Modules	31st March <sup>*</sup> 2020
LIST-II, Solar Cells	31st March <sup>*</sup> 2020

3. The ALMM Order dated 2<sup>nd</sup> Jan 2019 stipulated that after the effective dates mentioned above, i.e. after 31<sup>st</sup> March, 2020, all **Government/ Government assisted Projects/ Projects under Government Schemes & Programmes, installed in the country, including Projects set-up for sale of electricity to Government under "Guidelines for Tariff Based competitive Bidding Process for Procurement of Power from Grid Connected Solar PV Power Projects dated 3<sup>rd</sup> Aug' 2017 and the amendments thereof"** shall have to source their modules from models and manufacturers included in ALMM LIST-I (for modules). Further, for deployment of modules after the effective date (i.e. after 31<sup>st</sup> March, 2020), in projects mentioned above (in bold), the Solar PV Module manufacturers enlisted in ALMM List-I have to mandatorily source Solar Cells from the manufacturers enlisted in ALMM LIST-II (for cells).”

4. However, due to temporary disruptions due to COVID-19 epidemic and the current lockdown and the prevailing situation due to such epidemic, **it has been decided with the approval of Hon'ble Minister (NRE & Power) to extend the effective dates for ALMM LIST-I (solar PV modules) and ALMM LIST-II (solar PV cells) by six months from 31<sup>st</sup> March, 2020 to 30<sup>th</sup> September, 2020.**

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**To:**

1. Addl. Chief Secretaries/ Pr. Secretaries/ Secretaries of Power/ Energy / Renewable Energy Departments of Governments/ Administrations of all States/ UTs
2. Managing Directors of all DISCOMs
3. CMD, Solar Energy Corporation of India Limited (SECI)
4. CMD, NTPC Limited
5. DG, NISE
6. Solar PV Manufacturer Associations
7. Solar Power Developer Associations

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**Copy for internal circulation to: PS to Hon'ble Minister/ Sr. PPS to Secretary/ Sr. PPS to JS (AKS)/ Dir (RG)**